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ITEM NO.30

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 10845 OF 2011

KAMAL KUMAR SRIVASTAVA

Appellant (s)

VERSUS

DHANPATTI & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT)

Date: 13/09/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
(IN CHAMBERS)

For Appellant(s)

Mr. Param Kr. Mishra,Adv.
Ms. Tulika Mukherjee,Adv.
For M/s. Anuradha & Associates

For Respondent(s)

Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following
O R D E R

By way of last opportunity, two weeks' time is granted to
the appellant to file the statement of case.

| (NARENDRA PRASAD)
| COURT MASTER

| | (RENUKA SADANA)
| COURT MASTER

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